

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDER SHEET

(8)

ORDERS OF THE TRIBUNAL

08.8.2007

OA 163/2006 with MA 108/2006

Mr. M. I. Beg, counsel for applicant.
None present for the respondents.

Learned counsel for the applicant seeks and is granted further one week's time to file rejoinder.

List on 21.8.2007.

13.8.07


(J.P. SHUKLA)
MEMBER (A)

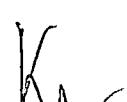
OA No. 163/2006 with MA No. 108/2006.

21.08.2007.

Mr. M. I. Beg counsel for the applicant.
Mr. Tej Prakash Sharma counsel for the respondents.

Heard. Learned Counsel for the applicant submits that his client does not want to press the OA. The OA as well as MA No. 108/2006 stands dismissed as having been infructuous.


(R. R. BHANDARI)
ADMINISTRATIVE MEMBER


(KULDIP SINGH)
VICE CHAIRMAN

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